

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

RESERVED ON : 15th MARCH, 2016

DECIDED ON : 30th MARCH, 2016

+ **CRL.A. 1603/2013**

MOHD. AGAZ Appellant

Through : Mr.Krishan Gupta, Advocate.

VERSUS

THE STATE (GOVT. NCT OF DELHI) Respondent

Through : Mr.Tarang Srivastava, APP.

CORAM:

HON'BLE MR. JUSTICE S.P.GARG

S.P.GARG, J.

The present appeal stands disposed of in terms of a detailed common judgment delivered today which is placed in the file of Crl.A.No.1147/2013 titled '*Mohd.Sultan Ali vs. The State (NCT of Delhi)*'.

**(S.P.GARG)
JUDGE**

MARCH 30, 2016 / tr